

Sd/- D.R. (A-2)  
13.9.19

**RAJASTHAN HIGH COURT, JODHPUR**

**NOTIFICATION**

No. 09/S.R.O./2019

Dated: 13-09-2019

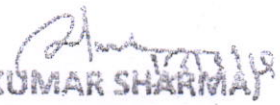
In exercise of the powers conferred by Article 229(2) of the Constitution of India, Hon'ble the Chief Justice of the High Court of Judicature for Rajasthan, hereby makes the following rules further to amend the Rajasthan High Court Staff Service Rules, 2002, namely:-

1. Short Title and Commencement:-

- (i) These Rules shall be called the Rajasthan High Court Staff Service (Amendment) Rules, 2019.
- (ii) They shall come into force with immediate effect.

2. In the rules of Rajasthan High Court Staff Service Rules, 2002 the existing expressions "Senior Deputy Registrar", "Jamadar" and "Driver" wherever occurring, shall be substituted by the expressions "Joint Registrar", "Usher" and "Chauffeur" respectively.

By order of Hon'ble the Chief Justice,

  
 (SATISH KUMAR SHARMA)  
 REGISTRAR GENERAL.

No. Gen./XV/(d)08/2019/ 4110

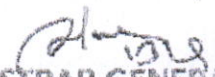
Date: 13-09-19

Copy forwarded to the :

- (1) Principal Secretary to Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur with the request to kindly obtain the permission from the Bhasha Vibhag for publication of this Notification in English as a special case as the concerned Rules Viz. the Rajasthan High Court Staff Service Rules, 2002 are in English language and convey the same to the Superintendent Government Central Press, Jaipur under intimation to this office.
- (2) The Superintendent, Government Central Press Rajasthan Jaipur for publication in the next issue of the Rajasthan Rajpatra. Exemption for publication of the Notification in Hindi is being obtained from the Bhasha Vibhag through the Law Secretary. A copy of such Gazette may kindly be sent to this office immediately.

- (3) Registrar(Vigilance), Rajasthan High Court Jodhpur/Jaipur Bench Jaipur.
- (4) Registrar(Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (5) Director, Rajasthan State Judicial Academy, Jodhpur.
- (6) Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- (7) All Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (8) Registrar(Rules), Rajasthan High Court, Jodhpur
- (9) Chief Accounts Officer, Rajasthan High Court, Jodhpur.
- (10) All Deputy Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench Jaipur.
- (11) All Assistant Registrar/ Court Officer/ Sr.Librarian, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (12) Senior Librarian, Rajasthan High Court Jodhpur/Bench Jaipur, with the direction to update the Rajasthan High Court Staff Service Rules, 2002 and upload the same on the official website of the Rajasthan High Court.
- (13) P.S. to All the Hon'ble Mr. Justice, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- (14) All Assistant Account Officer/ All Administrative Officer Judicial, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.

for information and necessary action.

  
REGISTRAR GENERAL